

GOVERNMENT OF INDIA

MINISTRY OF AYUSH

LOK SABHA

UNSTARRED QUESTION NO. 8 FOR 02.02.2024

Healthcare Services for Traditional Medicines

8. SHRI JAGANNATH SARKAR:

Will the Minister of AYUSH be pleased to state:

- (a) whether there are specific strategies in place to promote India as a global destination for healthcare services related to Traditional and Complementary Medicines;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has taken any steps to integrate evidence-based Traditional and Complementary medicines under the National Health System; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF AYUSH

(SHRI SARBANANDA SONOWAL)

(a) & (b)

The Ministry of Ayush has adopted various strategies to promote India as global destination for healthcare services related to Traditional and Complementary Medicines which are as follows:-

- i. The Ministry of Home Affairs vide circular no. 584 dated 27.07.2023 introduced a new Visa Regime under chapter 11A i.e. Ayush (AY) visa for foreigners visiting India for treatment under Ayush systems/ Indian systems of medicine and also to provide e-Ayush visa and e-Ayush Attendant visa to such foreigners.
- ii. The Central Sector Scheme of Champion Services Sector Scheme under the Ministry of Ayush to promote for Medical Value Travel has the provision for financial assistance in the form of interest subsidy to be provided to the private investors for Establishment of World Class, State of the Art Super Specialty Hospitals/ Day Care Centres of the systems

recognized under the National Commission for Indian system of medicine (NCISM) Act, 2020 (erstwhile Indian Medicine Central Council (IMCC) Act, 1970) or the National Commission for Homoeopathy Act, 2020 (erstwhile Homeopathic Central Council (HCC) Act, 1973) on Pan India basis.

- iii. There is a committee on Medical Value Travel and Wellness Services, SSD 16 for the development of standardization in Medical Value Travel.

(c) & (d)

The Government of India has taken various steps to integrate evidence-based Traditional and Complementary medicines under the National Health System which are as follows:-

- i. National Health Policy, 2017 which lays down guidelines for the entire health sector (including Ayush Systems) inter-alia focus on Integrating Ayush system with Modern medicine. The policy further supports the integration of Ayush systems at the level of knowledge systems, by validating processes of health care promotion and cure.
- ii. Ministry of Ayush has created Ayush vertical under Directorate General of Health Services for strengthening of the integrative system of medicine enabling convergence of both modern system of medicine and Ayush to provide the optimal healthcare services to the citizens.
- iii. The Government of India has adopted a strategy of co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs) under the National Ayush Mission (NAM). The Ministry of Ayush is implementing the operationalization of 12,500 Ayush Health and Wellness Centres (AHWCs) under Ayushman Bharat as a component of NAM.
- iv. The Government of India has taken steps to integrate the Ayush system of medicine with modern medicine through collaborations with different ministries like Central Government Health Scheme (CGHS), Ministry of Health & Family Welfare, Ministry of Defence, Ministry of Railways, Employees' State Insurance Corporation (ESIC) hospitals & dispensaries under the Ministry of Labour & Employment.
- v. Integration of Ayurveda through All India Institute of Ayurveda (AIIA)- New Delhi has been implemented at Safdarjung Hospital- New Delhi and AIIMS- Jhajjar.
- vi. The Government has also integrated Ayush in national programs like the National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases & Stroke (NPCDCS), and Reproductive and Child Health (RCH).